## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:6176 ANSWERED ON:14.05.2012 EXPORT ORIENTED UNITS Agarwal Shri Jai Prakash

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) the percentage contribution of export-oriented industrial units in the total volume of exports being done from the country during each of the last three years and the current year;

(b) whether these units have been receiving various concessions;

(c) if so, the details thereof; and

(d) the value-wise details of tax rebates and other concessions and facilities provided to these units alongwith details of the foreign exchange earned during the said period?

## Answer

## THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) The percentage contribution of export-oriented industrial units in the total volume of exports being done from the country during each of the last three years and the current year is as below:

|         |              |             |         |       |         |    | F     | Rs. I | n crores   |      |
|---------|--------------|-------------|---------|-------|---------|----|-------|-------|------------|------|
| Years H | Exports by E | OUs (Rs. In | crores) | Total | Exports | of | India | (Rs.  | In crores) | %age |
| 2007-08 | 163838.78    | 655864      | 24.98%  |       |         |    |       |       |            |      |
| 2008-09 | 176923.02    | 840755      | 21.04%  |       |         |    |       |       |            |      |
| 2009-10 | 71083.27     | 845125      | 8.41%   |       |         |    |       |       |            |      |
| 2010-11 | 76031.13     | 1142922     | 6.65%   |       |         |    |       |       |            |      |
| 2011-12 | 54032        | 1023856     | 5.27%   |       |         |    |       |       |            |      |
| upto    | Dec'11       |             |         |       |         |    |       |       |            |      |

(b)& (c) Export Oriented Units (EOUs) are eligible for fiscal concessions which include duty free import/domestic procurement and reimbursement of Central Sales Tax (CST) on capital goods, raw materials, consumables for their production activities and corporate tax exemption on export income for a specified period.

(d) The benefits extended under EOU Scheme are broadly exemptions from direct and indirect taxes and CST. It is estimated that the value of duty foregone of indirect taxes under EOU /STP/EHTP Scheme since 2007-08 yearly is as under. This does not include concession extended for DTA sale and deemed export benefits.

|     | (   | Rupees | crore)   |          |
|-----|-----|--------|----------|----------|
| S.N | Jo. | Year   | Duty     | foregone |
| 1.  | 200 | )7-08  | 14102.63 |          |
| 2.  | 200 | )8-09  | 13399.09 |          |
| З.  | 200 | )9-10  | 80       | 076.46   |
| 4.  | 201 | L0-11  | 8579.87  |          |
|     |     |        |          |          |

Details of DBK/TED/CST reimbursed during the last 5 years are as under: (Rupees crore) S.No. Year DBK/TED/CST 1. 2007-08 580.98 2. 2008-09 527.10 3. 2009-10 304.93 4. 2010-11 305.51 5. 2011-12 295.54